

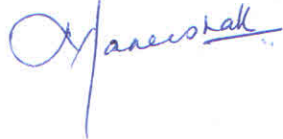

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.35/BB/2017	-	For Hearing	230/232	Ruukki Metals Trading & Marketing India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	MANEESHA KANGOLI 9620209706	PETITIONERS	
2)	Prema Hatti	ROC	

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for Central Government Advocate for the Regional Director & ROC is present. She undertake to file Memo for appearing for them and she requested time for filing report. None appeared from O.L office. Counsel for Petitioner has informed that, Income Tax Department has addressed a letter asking the Tribunal to keep the matter pending till Assessment proceedings are completed. Counsel is directed to inform the company to pursue with the Income Tax Department. Counsel is also informed to intimate the O.L office about next date of hearing. List it on 08/11/2017.


Member (T)


Member (J)